

(c) whether it is a fact that classes are either amalgamated or let off every day for want of teachers ; and

(d) the steps taken by Government to appoint the required number of graduate teachers ?

**The Deputy Minister of Education (Dr. M. M. Das) :** (a) to (d). The information is being collected and will be laid on the Table of the House in due course.

#### Nomadic Tribes

594. { **Sardar Iqbal Singh :**  
**Sardar Akarpuri :**

Will the Minister of **Home Affairs** be pleased to state :

(a) whether the Central Government have given any aid to the Punjab Government for the settlement of nomadic tribes; and

(b) if so, the amount and the nature thereof?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) and (b). The Central Government have not given any grants to the Government of Punjab specifically for the settlement of nomadic tribes. Those nomadic tribes that are included in the lists of Other Backward Classes maintained by the State Government, will be eligible for the benefits of the schemes included in their 2nd Five Year for the welfare of Other Backward Classes. The Government of India have given a grant-in-aid of Rs. 2,18,000/- to the Government of Punjab this year for the implementation of the following combined schemes for the welfare of Scheduled Castes and Other Backward Classes of which the nomadic tribes will get their due share :

Sl. No.	Name of the Scheme	Amount of grant-in-aid in rupees.
1.	Wells . . . . .	30,000
2.	Housing . . . . .	1,20,000
3.	Community Centres . . . . .	42,000
4.	Training in Mills and Factories . . . . .	19,000
5.	Publicity . . . . .	7,000
	<b>TOTAL</b>	<b>2,18,000</b>

#### Company Law Department

595. { **Sardar Iqbal Singh :**  
**Sardar Akarpuri :**

Will the Minister of **Finance** be pleased to state :

(a) whether the Company Law Department has given any instructions to non-evacuee companies for the distribution of dividend ; and

(b) if so, the nature thereof ?

**The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachari) :** (a) and (b). Yes, Sir.

A copy of the Press Note, which the Department of Company Law Administration issued on the 17th August, 1956, together with a copy of the Press Note dated the 1st November, 1955, issued by the Ministry of Rehabilitation, is laid on the Table of the House. [See Appendix III, annexure No. 96].

#### Class IV Staff in Central Secretariat

\*596. { **Shri Gopi Ram :**  
**Shri Naval Prabhakar :**  
**Shri Bahadur Singh :**

Will the Minister of **Home Affairs** be pleased to state :

(a) whether it is a fact that Government have recently issued a sixth panel for promotion of permanent Grade IV Staff of Central Secretariat Service to Section Officers (Grade III) ; and

(b) if so, how many officers are there in the list who belong to the Scheduled Castes and who have been promoted as Section Officers ?

**The Minister in the Ministry of Home Affairs (Shri Datar) :** (a) Yes, Sir.

(b) There are two officers belonging to the Scheduled Castes. Both of them have already been appointed as Section Officers. The cases of two other officers belonging to the Scheduled Castes are under consideration.